

MR. LOKANATH CHOUDHURY: Sir, when he has moved a motion before the House, that means the House has to pass it.

MR. CHAIRMAN: That is why I have read that decision. You cannot move an amendment to include a new subject. That is the ruling.

SHRI LOKANATH CHOUDHURY: No, Sir. You put the motion, I will demand a division.

SHRISONTOSH MOHANDEV (Tripura West): When it is not admissible, how can he ask for a division?

MR. CHAIRMAN: Not that. He will ask for division on the motion moved by the Minister. That is what he says.

Now, the question is:

"That this House do agree with the Eighteenth Report of the Business Advisory Committee presented to the House on the 7th January, 1991."

The motion was adopted

15.20 hrs.

MATTERS UNDER RULE 377

[English]

(i) **Need to develop Azhikkal port in Cannanore district, Kerala**

SHRI MULLAPPALLY RAMA - CHANDRAN (Cannanore): Mr. Chairman, Sir, Azhikkal Port in Cannanore district of Kerala which admitted sailing vessels of 300 tonnes capacity as early as 1920 and which handled coastal cargo to the extent of 30,000 tonnes during 1955-60, has since been neglected.

The Azhikkal Port is at the mouth of the Valapattanam river which is the deepest

river on the Kerala coast lying between the major ports of Mangalore and Cochin.

This port has various advantages like proximity to the broad gauge railway line and the National Highway and its natural location which make it possible to develop it as an all weather port.

Lengthening of the dock, dredging, providing drinking water facilities, electric cranes etc. are some of the immediate requirements to develop this Port.

In view of the importance of the location of the Azhikkal port, which can greatly help the farmers of the hill in North Malabar and the fishermen etc. to export their produce more easily, I request the Honourable Minister for Surface Transport to give top priority for the development of this port.

(ii) **Need to develop Tadoba National Park in Chandrapur and Markanda Temple in Gadchiroli district of Maharashtra, as tourist spots**

SHRI SHANTARAM POTDUKHE (Chandrapur): Mr. Chairman, Sir, Tadoba National Park in Chandrapur district and Markanda in Gadchiroli district of Maharashtra State deserve to be the tourist spots of all India and international importance.

Tadoba National Park has a scenic beauty and is rich in variety of wild life. Tourists would also enjoy the Markanda Temple which has a reputed unique Hemadpanthy architecture. Both the spots are unique and capable of earning rare foreign exchange.

I request the Government of India to develop these tourist spots as of all India importance and provide all the required infrastructural facilities. I also urge the Government of India to direct the Government of Maharashtra to provide necessary funds to do the needful.